

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 245 OF 2017 &  
IA NO. 617 OF 2017**

**Dated: 11<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Sathavahana Ispat Ltd.**

**.... Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amith J.  
Mr. Anantha Narayan M. G.

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R-2, 3, 4 & 5

**ORDER**

At the request of learned counsel for the appellant, the matter is adjourned to **20.12.2017.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/tpd*